

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Original APPLICATION NO. 243 OF 2008

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

24/01/2011

Mr. A.K. Kauslik
for applicant.
None for respts.

Concerned Bench
not formed.

At the request
of counsel for applicant,
list this case on
10/03/2011.

Dy. Registrar

10/03/2011

Mr. J.K. Mishra, counsel for applicant.
Mr. M. S. Godara, ^{proxy} counsel for
Mr. Vinit Mathur, counsel for respts.

List this case on 08/04/2011

for hearing.

SUDHIR KUMAR
MEMBER (A)

Justice S. M. M. Alana
Judicial Member

08/04/2011 Two

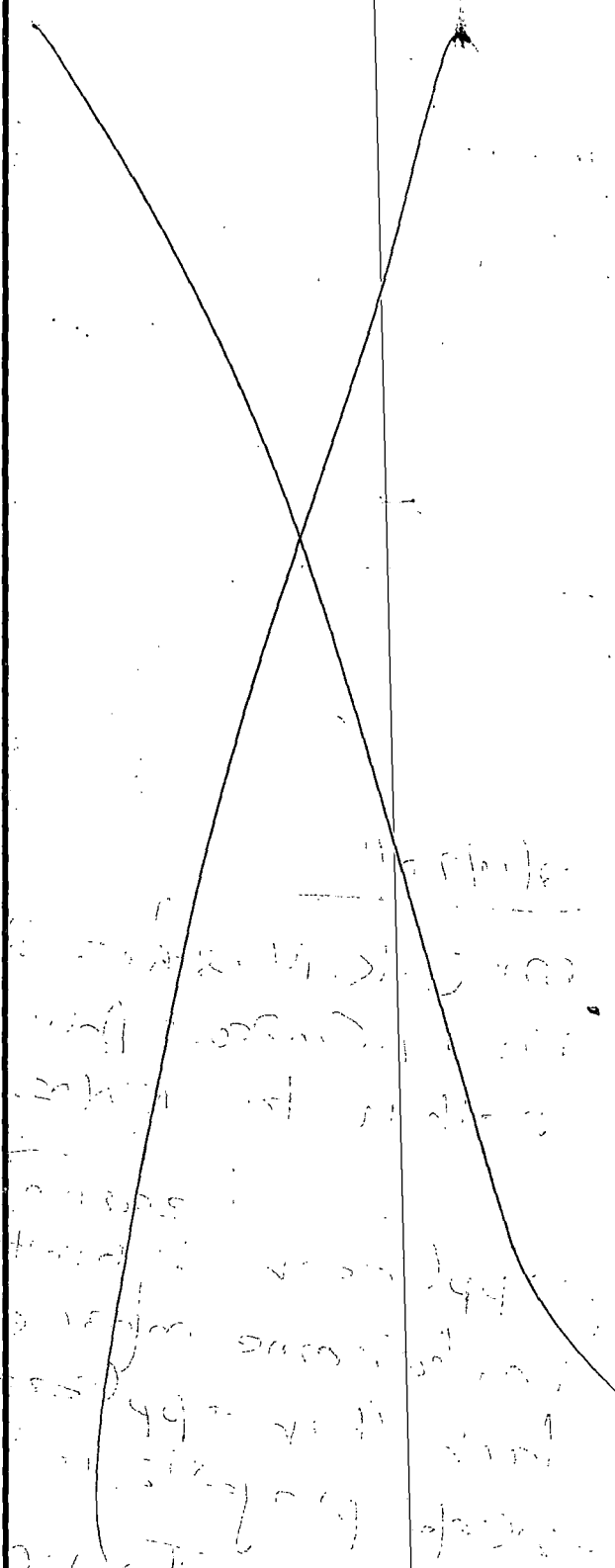
Mr. J.K. Mishra, Adv. to applicant
Mr. M. Godara Adv. to Mr. Vinit
Mathur for R.Nos. 1 & 2.

Learned Advocate for
applicant submits that this matter
has become infructuous in view of the
fact that applicant has got the
relief prayed in this application.

In view of above, the
OA is dismissed as having
become infructuous. No order as
to costs.

SUDHIR KUMAR
MEMBER (A)

Dr. K. D. SURESH
Judicial Member



18/4/1

18/4

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